

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:811  
ANSWERED ON:27.11.2012  
STATUS OF NEWLY CREATED SECURITY AGENCIES  
Mandal Shri Mangani Lal

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the present status of the National Counter Terrorism Centre (NCTC), Crime and Criminal Tracking Network and Systems and National Intelligence Grid set up after the Mumbai attacks;
- (b) whether consultations with the State Governments on various issues have been completed and the concerns/objections raised by them have been resolved satisfactorily;
- (c) if so, the details thereof; and
- (d) the time by which the said agencies are likely to be made fully operational?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (d):

NCTC:

After issue of notification creating National Counter Terrorism Centre (NCTC) on 03.02.2012, some States raised certain objections. Subsequently, based on their request for wider consultation with all the States/ Union territories, a meeting was held by the Union Government with the Chief Ministers/ Administrators/ Lt. Governors of all the States/Union Territories on 5th May, 2012. The process of formal consultations with all the states/UTs is on.

NATGRID:

National Intelligence Grid (NATGRID) has been set up as an attached Office of the Ministry of Home Affairs with effect from 1.12.2009. Further,

Cabinet Committee on Security has in principle approved the Detailed Project Report of NATGRID on 6.6.2011. planning Commission has also accorded its in principle approval to the project on 8th July 2011, as a central plan scheme under MHA from 2011-12. CCS on 18.6.2012 has conveyed its approval for an amount of Rs. 1002.97 crores for implementation of Foundation Horizon-I and some elements of Horizon-II of the NATGRID project. The implementation of the Foundation and Horizon-I is in progress.

CCTNS:

Crime and Criminal tracking Network & Systems (CCTNS) project is a mission mode project under National eGovernance plan being implemented by the Ministry of Home Affairs (MHA). The project aims at creating a comprehensive and integrated system and a nation-wide networked solution for connecting more than 15,000 Police Stations and nearly 6,000 Higher Offices in 28 States and 7 Union territories of the country for sharing of real-time crime and criminal information. The project implementation schedule of CCTNS project to be implemented in the XI plan (2007-2012) was proposed for four years (2008-2012) based on a rationale that project activities shall be undertaken by diverse stakeholders and would be successfully completed within the proposed time. Further the project also envisages establishment of a comprehensive and strong monitoring and coordination mechanism both at States and Centre and a robust governance structure to achieve the outcomes and objectives of the project. Hence, in this context a few factors have been considered for extension of the project into the XII plan.